

CA 40/02

Dt. 18.04.07

Hon. Mr. P.K. Chatterji, A.M.
 Hon. Mr. S.K. Dhal, J.M.

This CA was listed for disposal on 16.04.07 in Circuit Bench at Mainital. On that date none was present for the applicant. Sri V.V. Mishra, counsel for respondents took responsibility for intimating learned counsel for applicant about the date fixed for today. A written notice was given to him on 17.04.07 which was duly acknowledged by him. Notice dated 17.04.07 is taken on record.

Since the efforts were being made, none has appeared for the applicant today even in the revised call. It appears that the applicant is not interested in prosecuting the matter, therefore, the CA is dismissed in default for non prosecution.

RB

[Signature]
 J.M.

[Signature]
 A.M.